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**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

**BEFORE
HON'BLE SHRI JUSTICE SUSHRUT ARVIND DHARMADHIKARI
ON THE 29th OF JANUARY, 2024**

WRIT PETITION No. 14325 of 2022

BETWEEN:-

**BHERULAL S/O SHRI KANHAIYALAL, AGED ABOUT 36
YEARS, OCCUPATION: LABOURER HOUSE NO. 28,
GRAM BADONI, TEHSIL DISTT. UJJAIN (MADHYA
PRADESH)**

.....PETITIONER

(SHRI KHILADI LAL GANGORE, ADVOCATE)

AND

- 1. URBAN DEVELOPMENT AND HOUSING
DEPARTMENT THROUGH PRINCIPAL SECRETARY
VALLABH BHAWAN DISTRICT BHOPAL (MADHYA
PRADESH)**
- 2. M.P. STATE ELECTION COMMISSION THROUGH
ITS COMMISSIONER NIRVACHAN BHAWAN, 58,
ARERA HILLS, BHOPAL (MADHYA PRADESH)**
- 3. DISTRICT ELECTION OFFICER AND COLLECTOR
DISTRICT ELECTION OFFICE UJJAIN (MADHYA
PRADESH)**
- 4. SUB DIVISIONAL OFFICER (REVENUE) ANUBHAG
UJJAIN GRAMIN (MADHYA PRADESH)**
- 5. RETURNING OFFICER PANCHAYAT ELECTION
VIKAS KHAND (MADHYA PRADESH)**
- 6. SHRI SUNIL MALVIYA ASSISTANT SECRETARY
JANPAD PANCHAYAT UJJAIN AND AUTHORISED
OFFICER, VOTING BOOTH NO. 172 BANSKHEDI
PANCHAYAT (MADHYA PRADESH)**
- 7. SHRI RAKESH JAIN SECRETARY JANPAD
PANCHAYAT UJJAIN AND AUTHORISED OFFICER,
VOTING BOOTH NO. 172 BANSKHEDI PANCHAYAT
(MADHYA PRADESH)**

.....RESPONDENTS

(MS. PRANJALI YAJURVEDI, PANEL LAWYER)
(SHRI PANKAJ PORWAL, ADVOCATE)

This petition coming on for admission this day, the court passed the following:

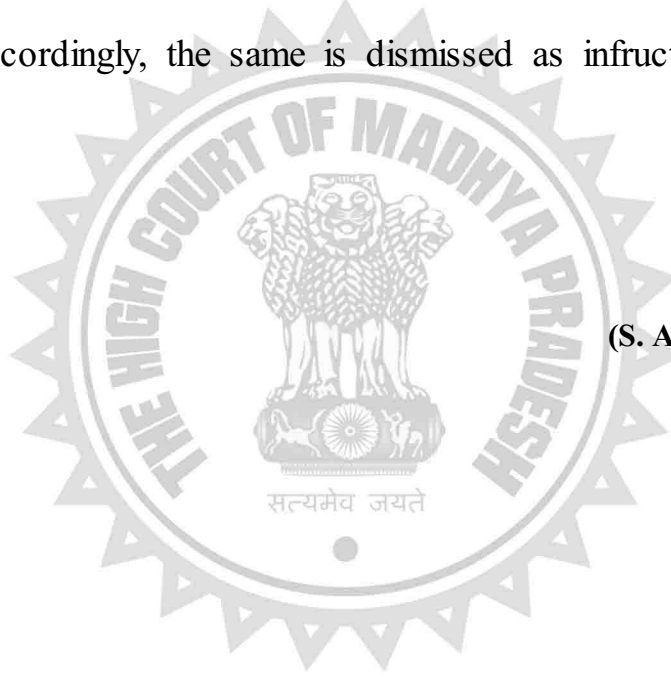
ORDER

Heard.

Learned counsel for the petitioner submits that this petition is rendered infructuous with the liberty to approach competent authority at the appropriate time.

Accordingly, the same is dismissed as infructuous with the aforesaid liberty.

Vatan



(S. A. DHARMADHIKARI)
JUDGE